

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Friday, July 30, 2021/ 08 Sravana, 1943 (Saka)

(Ministries : Agriculture and Farmers Welfare; Chemicals and Fertilizers; Commerce and Industry; Consumer Affairs, Food and Public Distribution; Fisheries, Animal Husbandry and Dairying; Food Processing Industries; Panchayati Raj; Railways; Rural Development; Skill Development and Entrepreneurship)

Total number of questions -- 160

Production of organic manure through agricultural wastes and animal dung

1281 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Indian Council of Agricultural Research (ICAR) has developed improved technology for preparation of quality composts from animal excreta, etc, if so, the details thereof;
- (b) the details of funds released as subsidy to various States for setting up of fruit/vegetable market waste compost production unit; and
- (c) the other steps taken by Government to promote the production of organic manure through utilization of agricultural wastes and animal dung?

Implementation of Scheduled Caste Sub-Plan (SCSP) and Tribal Sub-Plan (TSP)

1282 **Smt. Vandana Chavan:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the following details under SCSP and TSP, State/UT/year/scheme-wise;
 - (i) number and proportion of SC/ST/women farmers, (ii) funds allocated, sanctioned, disbursed and received by beneficiaries, (iii) farm size of beneficiaries, (iv) schemes where beneficiary status is tied to landholding, details of welfare schemes for SC/ST/women farmers who do not have landholdings, and if not, reasons therefor;
- (b) whether Government intends to extend benefits under SCSP and TSP as recommended by Committee on Agriculture, if not, reasons therefor; and
- (c) details of earning and livelihood benefits accrued to farmers as a result of SCSP and TSP, and details of evaluation and monitoring of the same?

Landless agricultural farmers in the country

1283 **Shri Binoy Viswam:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether the Ministry has conducted any survey to find out the number of landless

agricultural workers in the country since the 2011 census, if so, the details thereof and if not, the reasons therefor, State-wise;

(b) the number of migrant landless agricultural farmers in the country, the details thereof, State-wise;

(c) whether there are any farming related Central schemes that address the landless agricultural farmers in the country; and

(d) whether the Ministry has considered including landless agricultural farmers within the eligible beneficiaries for Centrally sponsored schemes for farmers, if so, the details thereof?

Massive gap in digital access to IDEA

1284 Shri Derek O' Brien:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) whether steps are being taken to minimize the massive gap in digital access and literacy in the country since the proposed India Digital Ecosystem of Agriculture (IDEA) is made mandatory, if so, the details thereof;

(b) the total funds released for providing digital access to the farmers; and

(c) whether any steps are being taken for protection of farmers' data with respect to IDEA if so, the details thereof and if not, the reasons therefor?

Digital Ecosystem of Agriculture

1285 Shri Derek O' Brien:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) whether steps are being taken to eradicate exclusion in Digital Ecosystem of Agriculture since the current setup exclude pastoral communities, Dalits and indigenous people who are often prevented from owning land, if so, the details thereof and if not, the reasons therefor;

(b) whether there has been any budget allotted and funds disbursed for the same so far; and

(c) whether any steps are being taken to recognise these cultivators and farmers who are still not part of data systems, if so, the details thereof and if not, the reasons therefor?

Utilization of funds by Government of Jharkhand for agricultural schemes

1286 Shri Dhiraj Prasad Sahu:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) the details of funds sanctioned, allocated and utilized under various schemes for agriculture in Jharkhand during the last three years and current year, scheme-wise; and

(b) whether Government has received the utilisation report from the State Government during the above said period, if so, the details thereof and if not, the reasons therefor along with the corrective measures taken/being taken by the Central Government in this regard?

Setting-up of AICTE-like body for agricultural collages

1287 Shri P. Bhattacharya:

Shri Vijay Pal Singh Tomar:

Shri Harnath Singh Yadav:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) the contribution of Agriculture Universities in development of agricultural sector in the

country;

- (b) whether Government has taken any step to modernize agricultural universities to expedite agricultural work and its research, if so, the details thereof;
- (c) the total number of vacancies of researchers in these universities at present and the steps taken by Government to fill up these vacancies; and
- (d) whether Government proposes to set up an all India-body on the lines of All India Council for Technical Education (AICTE) for agricultural colleges to monitor and regulate their functioning, if so, the details thereof?

Wastage of fruits and vegetables due to lack of cold storages

1288 **Shri Prashanta Nanda:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of cold storage facilities created in Odisha for the years 2020-21;
- (b) the total deficit of cold storage facility, as per the National Centre for Cold Chain Development (NCCCD) for the year 2021;
- (c) the percentage of annual wastage of fruits and vegetables for the harvest of 2020;
- (d) whether a comprehensive program is being considered for mitigation of harvest losses due to storage, increasing percentage contribution to All India Cold Storage, particularly in relation to the State of Odisha; and
- (e) if so, the details thereof?

Role of FPOs in doubling farmers' income

1289 # **Shri Ramkumar Verma:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that farmers' producer organisations (FPOs) also plays an important role in the target of doubling the income of farmers set by Government;
- (b) if so, the details of the work being done by FPOs in order to double the income of farmers; and
- (c) the number of FPOs Government proposes to constitute currently and the number of FPOs already-constituted?

Damage to crops due to locust attacks

1290 # **Shri Ramkumar Verma:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that crops have been severely damaged by locust attack over the years;
- (b) if so, the preparations being made by Government to protect the crops of farmers from locust attack in the near future; and
- (c) the details of quantum of compensation released and yet to be released by Government for the loss of crops of farmers due to locust attack, State-wise?

High rental charge for cold storages and warehouses

1291 **Shri Sambhaji Chhatrapati:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has made any assessment of astronomically high rent charged from farmers at the cold storages and warehouses which majority of farmers are unable to pay in advance at the time of storage;

- (b) if so, the details thereof;
- (c) whether the farmers have no option than to sell their produces in mandis to middlemen at throwaway prices because most of them are unable to afford the storage charges; and
- (d) if so, the mechanism Government proposes to introduce to help farmers to store their produce in cold storages/warehouses to get reasonable rates after the market rates get stabilized?

Compulsory use of bio-fertilizers with urea

1292 **Shri Sambhaji Chhatrapati:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has any proposal to make use of bio-fertilizers compulsory along with urea for better soil health;
- (b) if so, the details thereof and by when this system is likely to be made compulsory;
- (c) whether Government has shortlisted the bio-fertilizers and fixed the contents of nutrients therein to ensure that the production is not reduced; and
- (d) whether there is any proposal to transfer the subsidy on urea to the farmers and not the manufacturers contrary to existing system?

Damage of agricultural land due to floods

1293 **Shri Shaktisinh Gohil:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the details of the extent of agricultural land damaged by floods in the last three years, State-wise and year-wise;
- (b) the details of the estimated damage to agricultural output as a result of floods during the said period, State-wise and year-wise;
- (c) whether Government provided special aid to farmers losing revenue due to flooding;
- (d) if so, the details thereof; and
- (e) the steps being taken by Government to address the issue?

Promoting organic farming under PKVY

1294 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the steps taken to promote organic farming in the country under the Paramparagat Krishi Vikas Yojana (PKVY); and
- (b) the number of farmers who benefited from this scheme, the details thereof, State-wise?

Functioning of ICARDA in Madhya Pradesh

1295 # **Shri Digvijaya Singh:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether International Center for Agricultural Research in Dry Areas (ICARDA) in Sehore District, Madhya Pradesh is run by an NGO, if so, area of land and funds allotted by Central and State Governments, purpose-wise details thereof;
- (b) sanctioned and present working strength of agricultural scientists in the Center, dates of submission of reports related to research of barley, lentils, tewda, chick-peas, kathia wheat and cactus by this Center to Government; and
- (c) country in which global headquarters of Institute is located, along with the place having its local office in India, details of the crop-seeds produced in collaboration with ICARDA?

Distribution of urea to farmers in Madhya Pradesh

1296 # **Shri Digvijaya Singh:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) the number of farmers in Madhya Pradesh who were allocated and distributed more than 200 quintals of urea from 2018-19 to 2020-21, district-wise and name of the institution allotting urea to farmers;
- (b) whether allocation and distribution of more than 200 quintals of urea to farmers is consistent with the rules; and
- (c) the details of rules relating to distribution and allocation of urea?

Agriculture mechanization for in-situ management of crop residue

1297 **Shri Partap Singh Bajwa:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) the number of machines provided under 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue' scheme in Punjab each year from 2018 to 2021, district and machine type wise;
- (b) the number of such machines provided to individual farmers under the scheme in Punjab during the aforementioned period, district and machine type wise and area covered by each of the machines in one hour;
- (c) per hectare operational cost of each of the machines; and
- (d) the rental cost of each of the machines across the nation during 2018 to 2021, State-wise?

Agricultural education

1298 **Shri Partap Singh Bajwa:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) total number of student and faculty amenities created across Agricultural Universities during 2017-18 till date and an individual university list of the same;
- (b) total number of students enrolled in Agricultural Universities during last five years till date and an individual university list of the same;
- (c) total number of girl students enrolled in Agricultural Universities during last five year till date and an individual university list of the same;
- (d) total number of patents developed across Agricultural Universities in India during last five years till date; and
- (e) total number of students awarded scholarships during last five years till date, State-wise?

Doubling farmers' income

1299 **Shri Harnath Singh Yadav:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) the steps taken by the Central Government to double the income of farmers through various ambitious schemes during the last two years including the names of such schemes;
- (b) the comprehensive steps taken to provide remunerative price for farmers' crops and to improve their life;
- (c) whether the Central Government is formulating any scheme to create awareness among farmers and to educate them and if so, the details thereof; and
- (d) whether considering the geographical landscape of the country, Government is

formulating separate State-wise and region-wise action plans, if so, the details thereof?

Data for Agristack

1300 **Dr. Narendra Jadhav:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the schemes whose data would be utilized for creation of database for Agristack; and
- (b) the process to be adopted to ensure that the data does not have errors of exclusion or mismatch?

Implementation of PMFBY

1301 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of farmers who have been beneficiaries under the Pradhan Mantri Fasal Bima Yojana (PMFBY) during 2020-2021, State and Union Territory-wise;
- (b) the number of farmers with less than five hectares of land holding;
- (c) whether this scheme has been extended to the farmers of all the States, if so, the details thereof; and
- (d) if not, the reasons therefor?

Impact of free import of pulses

1302 **Shri G.C. Chandrashekhar:**

Shri Rajmani Patel:

Smt. Phulo Devi Netam:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether the Ministry assessed the adverse impacts leading to lower prices for local farmers as a result of the announcement of free import of pulses;
- (b) if so, details thereof and if not, the reasons therefor;
- (c) whether the Ministry has assessed the impact of falling prices of pulses on the sowing quantity by farmers;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Ministry has assessed the impact on traders who already bought grains at higher prices than MSP and stocked them; and
- (f) if so, the details thereof and if not, the reasons therefor?

Assistance to women farmers under MKSP

1303 **Shri G.C. Chandrashekhar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has started any schemes to facilitate women farmers for development of agriculture sector in the country, if so, details thereof along with funds allocated and utilized for the said purpose during the last three years and the current year;
- (b) the total beneficiaries of Mahila Kisan Sashaktikaran Pariyojana (MKSP), State-Wise and year-wise and the total number of projects executed, State-wise and year-wise during the last five years; and
- (c) the action taken by Government in doubling the wages of women farmers and providing assistance to them?

Registration of farmers of Tamil Nadu on e-NAM portal

1304 **Shri M. Shanmugam:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of farmers in each mandi and the number of farmers registered on e-National Agriculture Market (e-NAM) platform in Tamil Nadu, district-wise;
- (b) whether e-NAM platform has helped farmers from Tamil Nadu to increase their revenue and double their income, if so, to what extent; and
- (c) the measures taken to register more number of farmers on e-NAM portal?

Self sufficiency in production of oilseeds and pulses

1305 **Shri A. Vijaykumar:**

Smt. Geeta alias Chandraprabha:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of agri products for which the country became self-sufficient;
- (b) whether Government would take steps to attain self-sufficiency in production of oilseeds and pulses, etc.;
- (c) if so, the steps being taken to attract farmers for cultivation of pulses and oilseed crops; and
- (d) if not, whether Government proposes any such scheme?

Setting up Central Cotton Research Institute in Kalahandi district

1306 **Shri Sujeet Kumar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Kalahandi district in Odisha is one of the largest cotton-producing districts in Odisha and the other cotton-growing districts of Odisha are Bolangir, Rayagada and Nuapada, Ganjam, Sonepur, Gajapati, Boudh, Bargarh, Phulbani, and Koraput; and
- (b) if so, whether the Central Government would consider setting up a Central Cotton Research Institute in Kalahandi district?

Contract farming

1307 **Shri Anil Desai:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that contract farming is increasingly adopted by farmers, if so, the number of farmers associated with it during the last three years, State-wise;
- (b) which association/contractor/company is the other party;
- (c) whether any resolution machinery is available, if any dispute arises between them; and
- (d) whether farmers are satisfied with the system?

Transparency and accountability under PMFBY

1308 **Shri Vijay Pal Singh Tomar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the steps which have been/are being taken by Government to make enrolment easier for farmers and motivate them to enrol for crop insurance;
- (b) the steps that are being undertaken to strengthen the capacity of various stakeholders involved in implementation of PMFBY;
- (c) whether Government has taken any policy level decision to amend existing operational

guidelines to PMFBY based upon feedback received from farmers of the country; and
 (d) whether Government has developed any website or portal for maintaining data pertaining to applications by farmers, farmers' premium, remittance details and claims settlement to demonstrate transparency and accountability under PMFBY?

Production and productivity of agricultural crops

1309 **Shri Vijay Pal Singh Tomar:**

Smt. Geeta alias Chandraprabha:

Will the Minister of *Agriculture and Farmers Welfare* be pleased to state:

- (a) whether Government has launched any campaign or schemes for the growth of agriculture sector and welfare of the farmers through increase in production and productivity of agricultural crops and to improve income levels of farmers, if so, the details thereof and the facilities provided to farmers in this regard;
- (b) whether Government has also taken any steps to attract youth towards agriculture and its allied activities; and
- (c) if so, the details thereof?

Production of paddy

1310 **Sardar Balwinder Singh Bhunder:**

Will the Minister of *Agriculture and Farmers Welfare* be pleased to state:

- (a) the production of paddy in the country during the last three years, year wise;
- (b) whether the production of paddy has declined in the country during the last three years;
- (c) if so, the reasons therefor; and
- (d) the measures being taken by Government to increase the production of paddy?

Inclusion of APMC in interest subvention scheme

1311 **Shri Neeraj Shekhar:**

Will the Minister of *Agriculture and Farmers Welfare* be pleased to state:

- (a) whether the Union Cabinet has recently approved inclusion of the Agriculture Produce Marketing Cooperatives (APMC) mandis in the ₹1 lakh crore interest subvention scheme announced in the Union Budget for creation of agriculture infrastructure;
- (b) if so, the details thereof, State-wise; and
- (c) the details of other measures Government has taken to ensure better price to farmers for their perishable and non-perishable crops?

Advantage of chemical free farming

1312 # **Shri Rewati Raman Singh:**

Will the Minister of *Agriculture and Farmers Welfare* be pleased to state:

- (a) whether organic farming is being identified as a major vitality in the country;
- (b) whether the necessity and the demand of the organic products have risen more due to COVID-19 pandemic; and
- (c) to what extent chemical free farming has proved advantageous for environment and human life in the country during the last five years in view of increasing demand of organic food across the world now?

Decline in production of fruits and vegetables

1313 **Dr. Fauzia Khan:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the target set for the production of fruits and vegetables during 2021-22;
- (b) whether the present trend shows a decline in the production of fruits and vegetables; and
- (c) if so, the reasons therefor and the remedial action proposed to be taken by Government in this regard?

Strengthening agricultural market

1314 # **Shri Satish Chandra Dubey:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has any proposal to strengthen the agricultural market in the near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of its impact on agriculture sector?

Non-availability of quality seeds in the market

1315 # **Dr. Anil Jain:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that the farmers are compelled to purchase inauthentic and low quality seeds in the market;
- (b) if so, whether Government is going to take any concrete initiative to strictly certify the seeds provided in the private market and make high quality seeds available in the market; and
- (c) if so, by when and the manner in which Government would do so?

Implementation of PM-KISAN in Chhattisgarh

1316 # **Shri Ram Vichar Netam:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the main features of the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) along with the eligibility criteria for the scheme and number of farmers registered under the scheme in Chhattisgarh so far, number of farmers not yet registered and by when they would be registered;
- (b) the rules stipulated for registration under the scheme and whether some rules have been changed, if so, the details thereof; and
- (c) the details of farmers who have received benefits under the scheme in Chhattisgarh along with the amount and number of installments paid in this regard, district-wise?

Promoting traditional agro-products

1317 # **Dr. Ashok Bajpai:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the measures adopted by Government for the preservation and promotion of the traditional agro-products in the country;
- (b) whether Government proposes to promote research works in order to improve existing

local varieties of agro-produces and seeds; and
 (c) if so, the details thereof, along with the steps being taken in this regard?

Implementation of PM-KMY

1318 **Shri Y. S. Chowdary:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the details of the pension scheme under Pradhan Mantri Kisan Maan-Dhan Yojana (PM-KMY);
- (b) the number of beneficiaries who have joined PM-KMY in the country so far, State-wise including Andhra Pradesh;
- (c) the number of States implementing this scheme and the details thereof; and
- (d) the efforts made to make the farmers aware of this scheme at large?

Implementation of scheme for farming of crops for tobacco growers

1319 **Shri Bhubaneswar Kalita:**

Shri Harshvardhan Singh Dungarpur:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether there is any development scheme for tobacco crop alternatives for tobacco farmers currently, the details thereof;
- (b) whether there is any budget allocated to States for the last five years, if so, the States which are covered thereof;
- (c) whether it is a fact that the lands have been shifted from tobacco farming to other alternative crops; and
- (d) if so, the acres of the land that have been shifted from tobacco crops to alternative crops and the name of such alternative crops?

Resolving farmers' agitation

1320 **Smt. Ambika Soni:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the details of discussion rounds held with agitating farmers so far;
- (b) the main demands of farmers and the reasons for which Government is not acceding to their demands; and
- (c) the steps taken by Government to resolve the current agricultural crisis amicably?

Inclusion of Bihar in e-NAM registration

1321 # **Shri Vivek Thakur:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether name of the State of Bihar is included in the e-NAM registration form available on the website of e-NAM;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Profit of private companies under PMFBY

1322 **Shri Mallikarjun Kharge:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the total premium collected and the total claim amount paid by private companies under

- the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the last two years;
- (b) the profit made by each private company under the scheme in the last two years;
- (c) the total claims and the total premium paid to the private companies in the last two years, State-wise; and
- (d) the reason of the total claims under the scheme having been consistently much lower than the premiums collected?

Reduction in Budgetary allocation for MIS & PSS

1323 **Shri Ripun Bora:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that in the last two budgets, Government has continuously reduced allocations to Market Intervention Scheme and Price Support Scheme (MIS & PSS) and remunerative prices to farmers for Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA);
- (b) whether it is also a fact that budget for PM-AASHA has been reduced to one third from ₹ 1,500 crore to ₹ 500 crore in the last year budget and allocation under PM-AASHA came down to a mere ₹ 400 crore in current budget; and
- (c) if so, reason therefor and plan to solve the plight of farmers in the country?

Allocation of fertilizers for the Kharif crop

1324 # **Ch. Sukhram Singh Yadav:**

Shri Vishambhar Prasad Nishad:

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the State-wise name and quantum of chemical fertilizers allocated by Central Government for Kharif crop in the country this year and quantity of fertilizers made available to States as per the allocation;
- (b) whether other allocated fertilizers including DAP and Urea have not been made available to Chhattisgarh by Central Government on time, due to which problems have risen for the farmers;
- (c) the details of the fixed quota of fertilizers for Chhattisgarh and the amount by which less fertilizers was made available to the State than the fixed quota; and
- (d) whether there is a shortage of fertilizers in the country?

Scheme to increase export of fertilizers and chemicals

1325 # **Shri Naresh Bansal:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the status of import and export of medicine, chemicals and fertilizers manufacturing plants operating in chemical and fertilizer sector of the country and the schemes to increase the export of fertilizers and chemicals;
- (b) if so, the details thereof;
- (c) whether there is any plan to run Indian Drugs and Pharmaceuticals Limited (IDPL) medicine plant at Rishikesh in Uttarakhand;
- (d) whether all the other parallelly approved medicine manufacturing plants have become operational; and
- (e) whether Government proposes to set up any new plant at Uttarakhand as it is doing a good work in the field of medicine?

Fertilizers demanded by Chhattisgarh

1326 # **Smt. Chhaya Verma:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the quantity of chemical fertilizers, in metric tonnes, demanded this year by the Chhattisgarh Government for the farmers of the State for the season of Kharif crops;
- (b) the details of the chemical fertilizers supplied so far against the demand made by Chhattisgarh Government;
- (c) whether it is a fact that the Central Government has provided very less quantity of chemical fertilizers to Chhattisgarh State, which created shortage of fertilizers for the farmers;
- (d) the State-wise details of chemical fertilizers provided in metric tonnes, against the demands made by respective States; and
- (e) if not, provided the reasons therefor?

Building vibrant home-grown fertilizer industry

1327 **Shri P. Bhattacharya:**

Shri Harnath Singh Yadav:

Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Vijay Pal Singh Tomar:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether there is a policy objective of building a vibrant home-grown fertilizer industry, if so, the details thereof;
- (b) whether any deep-rooted structural reforms and market-linked pricing policy is being thought of, if so, the details thereof;
- (c) whether participation of private and foreign players is critical for Indian farmers to gain access to the latest global advance if so, the details thereof; and
- (d) whether any new fertilizer plant is being proposed in various States in the country?

Increase in fertilizer subsidy

1328 **Shri A. Vijayakumar:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government recently increased the fertilizer subsidy;
- (b) if so, the details thereof;
- (c) whether it is a fact that there are huge pending payments to fertilizer companies; and
- (d) if so, the reasons therefor?

Subsidy to farmers and fertilizers manufacturing companies

1329 **Shri Rajmani Patel:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the details of the subsidy being provided to farmers and fertilizer manufacturing companies in the public and private sector against various fertilizers during the last five years and current year, company-wise;
- (b) whether these subsidies helped farmers to increase their income;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether Government proposes to stop the fertilizer subsidies to farmers; and
- (f) if so, the details thereof?

FDI in chemical sector

1330 **Dr. Fauzia Khan:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the total Foreign Direct Investment (FDI) in the chemical sector during each of the last three years;
- (b) whether the FDI inflow in the chemical sector registered a sharp decline;
- (c) if so, the reasons therefor; and
- (d) the steps taken/proposed to be taken by Government to increase the inflow of FDI in the chemical sector?

Non-adherence to rules by eCommerce companies

1331 **Shri V. Vijayasai Reddy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that there are instances where eCommerce companies are not following the rules and regulations in letter and spirit;
- (b) if so, the reasons therefor and to what extent the proposed new eCommerce policy will address such non-compliance; and
- (c) how flash sales by leading eCommerce companies are impacting the domestic trade groups and how Ministry is going to address the same?

Weak transportation infrastructure

1332 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that that India is bearing huge logistic cost for providing export facilities for materials due to weak transportation infrastructure;
- (b) whether Government is taking steps to improve the infrastructure for export facilities; and
- (c) if so, the details thereof?

Approval for setting up new SEZs in Uttar Pradesh

1333 **Shri Syed Zafar Islam:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that a few developers have requested Government for giving approval for setting up of new Special Economic Zones (SEZs) in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether any developers have come forward to set up SEZ in Uttar Pradesh, especially for Moradabad and if so, the details thereof; and
- (d) whether Government has considered any developers request for giving approval and if so, the details thereof?

Registration process under Central Sector Scheme for Jammu and Kashmir

1334 # **Shri Mahesh Poddar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the manner in which the registration process for new units under the new Central Sector Scheme for industrial development of Jammu and Kashmir would be conducted;
- (b) the various type of projects to be set up/launched under the said scheme;

- (c) whether priority would be given to Private Public Partnership to provide project contracts under the said scheme; and
 (d) the estimated cumulative economic benefit and employment generation from the said scheme?

Contribution of GDP by startups

1335 **Shri Vaiko:**

Shri M. Shanmugam:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the number of jobs generated and contribution to GDP by startups, year-wise, for the last three years in the country, particularly in Tamil Nadu; (b) whether private investments in startups have been put on hold or decreased during the COVID-19 pandemic, and if so, the details thereof and the reasons therefor; and (c) the steps taken by Government to incentivise private investment in startups including stimulus package post COVID-19 pandemic?

Development and upgradation of Industrial Corridors in Tamil Nadu and adjoining States

1336 **Shri Vaiko:**

Shri M. Shanmugam:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of the development and upgradation of Industrial Corridors in Tamil Nadu and adjoining States; (b) the details of investment, etc, the land acquisition, funds allocated and released for the development and upgradation of the said Corridors; (c) the detailed reasons for delay in the progress for development and upgradation of the Corridors; and (d) the jobs that would be generated directly and indirectly due to establishment of these Industrial Corridors in Tamil Nadu and neighbouring States in the next three years?

Improving export preparedness at the national and regional level

1337 **Shri Sujeet Kumar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the measures being taken by Central Government to improve export preparedness at the national and the regional level, including improving domestic competition, increasing domestic manufacturing and improving export competitiveness of goods and services, considering India's focus now to make it an export hub; and
 (b) the manner in which Central Government is planning to enhance trade in digital goods and services?

GI tags for products of Kerala

1338 **Shri John Brittas:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the number of products that have been accorded a GI tag from the State of Kerala and whether there are any pending applications for the GI tag; and
 (b) the details thereof?

Transport and Marketing Assistance for exporting agricultural produce

1339 **Shri K.C. Ramamurthy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of Transport and Marketing Assistance (TMA) given for exporting agricultural produce;
- (b) whether it is a fact that TMA is permissible under WTO but the deadline is approaching fast;
- (c) the manner in which Ministry is planning to maneuver through this deadline and planning alternative methods to help farmers;
- (d) the details of assistance given if agriculture produce is transported by sea and/or air; and
- (e) the financial assistance allocated for this for 2021-22?

Performance of MEIS

1340 **Shri T.G. Venkatesh:**

Will the Minister of **Commerce and Industry** be pleased to state:

- a) whether Government has reviewed the performance of Merchandise Exports from India Scheme (MEIS) during the last three years, if so, the details thereof;
- b) whether it is a fact that there is a rapid increase witnessed in the revenue out of the country under MEIS;
- c) if so, the details thereof and the reasons therefor; and
- d) the steps being taken by Government to rectify the situation?

Trade guides for exporters

1341 **Smt. Roopa Ganguly:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that only ten States provide trade guides for exporters;
- (b) if so, the details of the States;
- (c) how the Ministry is deciding to provide the trade guides for exporters in all the States, the details thereof; and
- (d) how the ICT and online portals are used to provide the information, the details thereof?

Inclusion of name of newly married women in ration card

1342 # **Shri Sanjay Singh:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether it is a fact that many newly married women remain deprived of the required quantity of food provided under ration card due to procedural hurdles in getting their names added in new ration card after their marriage;
- (b) the average time taken by an ordinary Indian citizen to get their names removed from ration card and added to another, State-wise and gender-wise details thereof; and
- (c) whether Government is considering any alternative arrangement to compensate for the deprivation of food to the citizens during the process of name deletion in previous ration card and addition in new one?

Tightening rules for e-commerce

1343 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has received complaints from small businesses that e-commerce marketplace are misusing market dominance and are indulging in deep discounting and if so, the details thereof;
- (b) whether Government plans to tighten rules for e-commerce marketplace by bringing amended rules to limit flash sales of goods and services by e-commerce companies and if so, the details thereof; and
- (c) whether Government has received comments from all stakeholders on the National e-Commerce Policy and if so, the details thereof?

Amendment of Article 243G

1344 **Smt. Vandana Chavan:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether Government plans amending Article 243G so State Legislatures must vest rural local bodies with powers necessary for local self government, including matters in Eleventh Schedule;
- (b) if so, details thereof, if not, reasons therefor;
- (c) whether Government's local body grant release to States will be conditional upon amendment of laws for effective devolution of functions and local community participation apportioning untied funds to rural local bodies;
- (d) if so, details thereof, if not, reasons therefor;
- (e) whether Government plans to amend Article 276 such that professional tax goes directly to rural local bodies; and
- (f) if so, details thereof, if not, reasons therefor?

Implementation of NFSA

1345 **Shri K.R. Suresh Reddy:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) when was the One Nation One ration Card project initiated by Government;
- (b) the time-frame fixed by Government to issue ration cards to all eligible people in the country;
- (c) the details of eligible card holders and the number of cards issued so far and the number of beneficiaries still left to receive the card, State-wise;
- (d) the details of issuing agencies of such cards, State-wise; and
- (e) the number of people who got benefit under SC and ST categories as NFSA beneficiaries in Telangana State?

Connectivity of internet in remote areas for distribution of ration

1346 **Shri V. Vijayasai Reddy:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the details of free foodgrains allotted to States for distribution to migrant labour and PDS under Atmanirbhar Bharat Abhiyan;

- (b) whether any survey has been made regarding quantity of foodgrains so allocated to States and that has been distributed as of 1st March, 2021;
- (c) if so, the details thereof, State-wise;
- (d) the manner in which the Ministry is helping States to rectify the ePoS (electronic Point of Sale) systems in remote areas due to internet connectivity issue; and
- (e) the steps taken by the Ministry to address the connectivity of internet and other issues to make One-Nation-One-Card a reality?

Starvation in rural labourers

1347 **Shri Sushil Kumar Gupta:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether the attention of Government is drawn to a statement of Agriculture Workers' Union that about 20 per cent of rural labourers are living on one meal a day and several are starving;
- (b) if so, the measures being taken to address the problem; and
- (c) the steps that are being taken to implement the 'One Nation, One Ration Card' scheme?

Buffer stock of food items

1348 **Shri Syed Zafar Islam:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the details of the quantum of storage of buffer stock fixed by Government for various food items;
- (b) whether Government has any proposal to set up an institution under Public-Private Partnership (PPP) model to manage the proposed buffer stock of pulses and tackle the problem of food shortage due to crop loss in any year and also price spikes of essential food items for Uttar Pradesh; and
- (c) if so, the details thereof and if not, the reasons therefor?

Rise in prices of edible oils

1349 **Dr. C.M. Ramesh:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the reasons for sudden rise in prices of edible oils, the details thereof; and
- (b) whether Government proposes to import edible oils in the country to check unscrupulous elements from making money in the garb of scarcity of edible oils, the details thereof?

Illegal import of palm and soyabean oil

1350 **Shri Sanjay Raut:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether edible oil industry has alleged that illegal import of palm and soyabean oil from Nepal into India has threatened the survival of domestic industry and farmers;
- (b) if so, details thereof and Government's reaction thereto;
- (c) whether Government's attention has been drawn towards the claim that palm and

soyabean oil from other origins is being routed into India through Nepal/Bangladesh to take advantage of zero duty imports/to avoid tax exemption by importers; and

(d) if so, details thereof and steps taken or proposed to be taken by Government to avoid such unlawful nexus of import?

Standardization of Indian footwear

1351 # **Shri Mahesh Poddar:**

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government is mulling over standardization of new size of Indian footwear, if so, the reasons for its requirement;

(b) whether Government, after the necessary survey, regulation, selection of equipment/tools employing work force and setting up of standards, would give the responsibility of its compliance to Bureau of Indian Standards (BIS) or whether it would be implemented by any other organisation; and

(c) the benefits likely to be reaped by this industry in domestic and international market by the new size standardization of Indian footwear?

Benefits of ONORC scheme

1352 **Dr. Narendra Jadhav:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

(a) the details of benefits of the One Nation One Ration Card (ONORC) scheme in serving migrant labourers;

(b) the details of States which have not implemented the ONORC scheme;

(c) the details of number of migrant labourers who work in each of the States which have not implemented the ONORC Scheme;

(d) the percentage of Aadhar authenticated PDS transactions, State-wise;

(e) whether lack of Aadhar authentication can prevent migrant labourers from accessing food; and

(f) if so, the details thereof including any other misuse that such lack of authentication may give rise to?

Functioning of consumer forums

1353 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

(a) the number of consumer forums established in the country to settle consumer grievances in the country during the year 2020-2021;

(b) the process of appointing judges and non-official members in the said forums and the time-line by when they would be appointed;

(c) whether the posts of judges and non-official members are vacant in consumer forums, if so, the details thereof; and

(d) the number of consumer forums functioning in the State of Goa along with the future plans for the same?

Distribution of pulses and other cereals under PDS

1354 **Dr. Vikas Mahatme:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the number of Fair Price Shops (FPS) under the Public Distribution System (PDS) which are operational in the country, State-wise;
- (b) the actions Government took to ensure the free-flow working of these FPSs;
- (c) whether Government is planning to introduce pulses and other cereals in PDS system; and
- (d) whether there are any plans to switch to food token system, if so, the details thereof and if not, the reasons therefor?

Allocation of foodgrains to States during COVID-19

1355 **Shri Elamaram Kareem:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- a) the extra quantity of foodgrains, pulses and other items supplied by the Centre to each State during COVID-19 situation compared to the quantity allotted during previous year;
- b) whether the requirements were fulfilled with this allocation, if not, the action taken to fulfill it; and
- c) the details of allocation to each State against their actual requirement?

Implementation of One Nation One Ration Card scheme

1356 **Shri Kapil Sibal:**

Shri Subhash Chandra Singh:

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the status of implementation of One Nation One Ration Card (ONORC) and the timeline for complete implementation of this project;
- (b) to what extent Aadhaar seeding of all the ration cards and beneficiaries in the States and automation of all the Fair Price Shops has taken place, State-wise;
- (c) the steps being taken to ensure the creation of a dynamic and real-time framework for inventory management of the project; and
- (d) the number of migrant workers currently availing benefits under the NFSA?

Discrepancies in wage structure in FCI

1357 **Shri Prasanna Acharya:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the total labour strength of Food Corporation of India (FCI), category-wise;
- (b) whether it is a fact that there are serious discrepancies in the wage structure of different category of workers, if so, the reasons therefor; and
- (c) whether this difference in the wage rate impacts the work efficiency of FCI?

Implementation of ONORC scheme

1358 # **Ms. Saroj Pandey:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the States where One Nation One Ration Card (ONORC) scheme has been implemented at present and the States where the implementation is still pending, the reasons therefor; and
- (b) the number of such ration cards which have been made and the number of families which are being benefited through the same at present?

Irregularities in distribution of ration under PMGKAY

1359 **Shri T.G. Venkatesh:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- a) whether Government has noticed that many irregularities are taking place in the distribution of ration to the intended beneficiaries under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), if so, the details thereof;
- b) whether the ration for food security provided to poor under the Yojana did not reach the concerned beneficiary and was being diverted or distributed to only selected families, if so, the details thereof; and
- c) whether Government has taken or proposes to take any action in this regard, if so, the details thereof?

Rise in prices of food items

1360 **Shri Abdul Wahab:**

Shri Vivek K. Tankha:

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) Whether it is a fact that the prices of food items, particularly vegetables and fruits have increased relentlessly from 50 per cent to 100 per cent during the last few months;
- (b) if so, the details of the price variation of food items including vegetables and common fruits during the last five months; and
- (c) the steps taken by Government to control the prices of these essential commodities?

Food security under PDS during COVID-19

1361 **Shri Tiruchi Siva:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the number of beneficiaries under the PDS for the years 2019-20 and 2020-21; and
- (b) the measures adopted by the Ministry to improve food security during COVID-19?

Procurement of foodgrains

1362 **Shri Neeraj Shekhar:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the details of quantity of foodgrains procured during 2019-20, 2020-21 and 2021-22 so

far, grain-wise and State-wise;

(b) the details of amount paid to farmers as on date against procurement of foodgrains during 2019-20, 2020-21 and 2021-22, State-wise;

(c) whether some State Governments have recorded highest procurement of foodgrains during the current year; and

(d) if so, the details thereof, State-wise?

Debt relief to FCI

1363 **Shri Rajmani Patel:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

(a) whether Food Corporation of India (FCI) has taken debt from Central Government to properly operate FCI;

(b) whether Government has announced any budget/fund to the FCI for debt relief between the years 2016 to 2021; and

(c) if so, the amount of fund thereof, State-wise and the present details in this regard?

Distribution of ration to people belonging to Bihar

1364 # **Shri Sushil Kumar Modi:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

(a) the States which have not implemented 'One Nation, One Ration Card' Scheme as yet;

(b) the total number of people who have taken ration during 2021-22 so far, State-wise and month-wise;

(c) the number of ration card holders of Bihar who have received ration outside Bihar during 2021-22 till date, State-wise; and

(d) the subsidies borne by Government under this scheme so far?

Coverage under NFSA

1365 **Shri M.V. Shreyams Kumar:**

Dr. Sasmit Patra:

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

(a) the total number of card holders and the number of beneficiaries covered under National Food Security Act, 2013 (NFSA) across the country, State-wise including Kerala;

(b) whether any steps have been taken by Government to increase the number of beneficiaries under NFSA to provide food security for those people also who are excluded from NFSA;

(c) if so, the details thereof;

(d) whether Government has planned to install Automatic Grain Dispensing Machines for PDS; and

(e) if so, the details thereof?

Funds allocated for fishery in Jharkhand

1366 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

(a) the details of funds sanctioned, allocated and utilized under various schemes for

development of fishery sector in Jharkhand during the last three years and current year, scheme-wise details;

(b) whether Government has received the utilisation report from the State Governments during the above said period and if not, the reasons therefor along with the corrective measures taken/being taken by Government in this regard; and

(c) if so, the details thereof?

Violence and cruelty to animals

1367 **Smt. Phulo Devi Netam:**

Shri G.C. Chandrashekhar:

Shri Rajmani Patel:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

(a) whether Government maintains any official data on crimes against/relating to cruelty to animals, such as abuse, theft, rape (bestiality);

(b) if so, the details thereof, including where such data can be publicly accessed and the total number of such crimes committed since 2016, year-wise;

(c) if not, the reasons therefor;

(d) whether there is any national helpline or other similar mechanism/portal for citizens to report distressed animals;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether Government intends to launch such a mechanism; and

(g) if so, the details thereof, and if not, the reasons therefor?

Amendment to Prevention of Cruelty to Animals Act, 1960

1368 **Smt. Phulo Devi Netam:**

Shri G.C. Chandrashekhar:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

(a) whether Government intends to amend the Prevention of Cruelty to Animals Act, 1960 to raise the current penalty of ₹ 50;

(b) if so, the details thereof including the expected timeline to amend the same and the quantum of the proposed hiked penalty; and

(c) if not, the reasons therefor?

Seaweed cultivation

1369 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

(a) the details of proposals received in the Ministry for seaweed cultivation;

(b) the details of projects that have been approved for Andhra Pradesh (AP) for seaweed cultivation and status of progress of those projects;

(c) whether there is any impact of COVID-19 on the project and if so, the details thereof;

(d) whether there is any proposal to set up fishing zones in AP; and

(e) if so, the details thereof and if not, the reasons therefor?

Impact of COVID-19 on dairying sector

1370 **Dr. Banda Prakash:**

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

(a) whether Government is aware that the farmers are facing financial problem due to

Coronavirus pandemic in the country;

(b) if so, the details of the work being done by Government in dairying sector to increase the farmers' income in the country including Telangana;

(c) whether there is a need to encourage the farmers to set up dairy by promoting animal husbandry to increase their income;

(d) if so, the details of the scheme being implemented by Government in this regard; and

(e) the details of the assistance and facilities being provided to the cattlemen by Government to set up dairy?

Developing fishing harbours

1371 **Dr. C.M. Ramesh:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

(a) whether Government proposes to develop fishing harbours in different sea coasts of the country, the details thereof and if not, the reasons therefor; and

(b) the number of fishing harbours that have been modernized in the country in the last three years; and

(c) whether any State Government has come forward with a suitable proposal in the recent past, the details thereof?

Government loans to diary units in Karnataka

1372 **Shri Irranna Kadadi:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

(a) whether Government provides loans upto ₹ 6 lakh for setting up small dairy units across the country including Karnataka;

(b) if so, the details of total number of farmers provided loans for setting up small dairy units during the last three years, State-wise;

(c) whether the said loan amount is very meagre for setting up a modern dairy unit, if so, whether Government is considering to increase this amount; and

(d) whether banks do not show much interest in giving away small and micro loans, if so, the details of the action likely to be taken by Government against such banks?

Milk production in the country

1373 **Shri Anil Desai:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

(a) the approximate annual demand of milk and milk products and milk production in the country;

(b) the reason for high selling price of milk in the country; and

(b) whether milk and milk products are also being exported to any country, if so, its volume and the exporting States/agencies and importing countries?

Funds sanctioned to fisheries, animal husbandry and dairying sector

1374 # **Shri Neeraj Dangi:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

(a) the State-wise and year-wise details of funds sanctioned for fisheries, dairying and animal husbandry during the last five years;

(b) the State-wise and year-wise details of expenditure made out of funds allocated;

(c) the reasons for under-utilization of the allocated funds and whether any study has been

undertaken in this regard; and
(d) if so, the details thereof?

Amount spent under PMMSY

1375 **Shri Abdul Wahab:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) the details of amount spent under the Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (b) the amount that has been spent for the welfare of women involved in fishing or belonging to fishing communities from this fund;
- (c) the amount allotted under PMMSY which is spent in the State of Kerala; and
- (d) the details of the same?

Support provided to farmers on loss of cattle

1376 **Dr. Ameer Yajnik:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether there is any scheme to support farmers involved in animal rearing in case of sudden loss of cattle due to spread of disease or otherwise, the details thereof;
- (b) whether any initiatives have been taken in the last two years to increase the income of farmers who depend on animal rearing in different part of the country; and
- (c) if so, the details thereof, if not, the reasons therefor?

Investment in food processing sector

1377 **Shri Bhaskar Rao Nekkanti:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) the total amount of investment received in the food processing sector by Government over the past three years; and
- (b) the total amount of Foreign Direct Investment (FDI) received in the food processing sector by Government over the past three years, State-wise?

PM Kisan SAMPADA Yojana (PMKSY)

1378 **Shri Bhaskar Rao Nekkanti:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) the total amount of investment leveraged under the PM Kisan SAMPADA Yojana (PMKSY) over the past three years;
- (b) the total amount (in lakh MT) of agro-produce handled under the said scheme over the past three years; and
- (c) the total valuation (in Rs) of such agro-produce handled under the said scheme over the past three years?

Grants given to food testing laboratories

1379 **Shri Iranna Kadadi:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) the number of food testing laboratories that received grants from the Ministry till date;
- (b) the total amount of funds disbursed under the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) towards food testing laboratories since 2017;

- (c) the number of food testing laboratories not accredited by the National Accreditation Board for Testing and Calibration Laboratories which received grants under PMKSY;
- (d) the number of food testing laboratories not yet notified by the Food Safety and Standards Authority of India which received grants disbursed under PMKSY; and
- (e) the manner in which the Ministry recovers unused grants disbursed under PMKSY?

Food parks in Rajasthan

1380 # **Shri Neeraj Dangi:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) whether Government has set up any food parks in Rajasthan during the last five years to build improved infrastructure for food processing;
- (b) if so, the details of financial assistance or funds provided for approved parks during the last five years;
- (c) whether Government plans to set up any food park in Rajasthan in the near future; and
- (d) if so, the details thereof?

Food Processing Industries (FPIs) in Tamil Nadu

1381 **Shri P. Wilson:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) the details of FPIs in Tamil Nadu and the number of employees working therein, funds sanctioned by Central Government, district-wise;
- (b) the details of FPIs which have received technical assistance from Central Government during last three years including current year, district-wise;
- (c) whether Government proposes to increase the number of FPIs in Tamil Nadu;
- (d) whether any steps are being taken to promote setting up of food processing industries at locations other than Mega Food Park locations, details thereof; and
- (e) the details of schemes introduced by Government for the promotion of FPIs in the country during last three years?

FDI received in FPI sector

1382 # **Ms. Saroj Pandey:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) whether Foreign Direct Investment (FDI) has been received from other countries for setting up of Food Processing Industry (FPI) in the country; and
- (b) if so, the amount of this investment and the places in which these industries have been/being set up in the country?

High cost of packaging

1383 **Sardar Balwinder Singh Bhunder:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) whether the food processing and other agro based industries have been facing a grave disadvantage due to the high cost of packaging;
- (b) if so, the details thereof indicating the share of packaging in the total cost of products;
- (c) whether it compares favorably with the international standards and costs; and
- (d) if not, the remedial steps taken in this regard?

PMFME1384 **Shri Sanjay Seth:****Shri K.C. Venugopal:**Will the Minister of **Food Processing Industries** be pleased to state:

- (a) whether the Central Government, in partnership with the State Governments, has launched Pradhan Mantri Formalisation of Micro Food processing Enterprises scheme (PMFME) scheme;
- (b) if so, the details thereof and the aims and objectives behind the move;
- (c) the amount allocated and spent on the scheme;
- (d) the challenges faced by Government while implementing the scheme; and
- (e) the steps taken by Government for successful implementation of the scheme?

Preparation of development plans by Gram Panchayats1385 **Dr. Amar Patnaik:**Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the number of Gram Panchayats in the country that have prepared their development plans, State-wise;
- (b) the total number of activities planned for these villages versus the number of activities completed, State-wise;
- (c) whether the Ministry is considering proposals to improve the scheme's functioning, including, but not restricted to, increasing accountability of development planning commissions for Gram Panchayats and magnifying the number of projects completed;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Adoption of e-Panchayat project1386 **Shri Subhash Chandra Singh:**Will the Minister of **Panchayati Raj** be pleased to state:

the total number of Panchayats that have adopted e-Panchayat project, as on present date, the State-wise details thereof?

Gram Sabhas in the country1387 **Shri Subhash Chandra Singh:**Will the Minister of **Panchayati Raj** be pleased to state:

the total number of Gram Sabhas in the country, as on the present date, the State-wise details thereof?

Strengthening of Panchayati Raj system1388 **Shri Harnath Singh Yadav:****Lt.Gen. (Dr.) D. P. Vats (Retd.):****Shri Vijay Pal Singh Tomar:**Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether Government proposes to bring about changes in the Panchayati Raj system in order to strengthen it;
- (b) if so, the details thereof;
- (c) whether the views of the State Governments have been taken in this regard;

- (d) if so, the details thereof along with the reaction of the Central Government to incorporate their views while making such changes; and
 (e) whether any study/assessment has been made on the performance of the Panchayati Raj system?

Rural Technology Action Group

1389 **Dr. Ameer Yajnik:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the details of rules and responsibility of Rural Technology Action Group (RuTAG);
 (b) the list of technological needs identified by RuTAG along with details of Gram Panchayats where upgradation of technology to ease convenience of people requires;
 (c) the planning and schemes suggested by RuTAG to Government to meet the technology need of rural India; and
 (d) if so, the details thereof?

Private companies currently involved in railways sector

1390 **Shri Binoy Viswam:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of private companies/enterprises that are currently involved in the railway sector;
 (b) how many of these are domestic companies and how many are international companies; and
 (c) the railway works currently given completely to private enterprises, the sector-wise information along with private company engaged?

Privatisation of long distance trains

1391 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Government has decided to hand over long distance train services to private sector in the country, if so, the details thereof;
 (b) the rail-route-wise details of such services and the names of the companies the said services are likely to be allotted;
 (c) whether Government has estimated the possible revenue generation through privatisation of railways, if so, the details thereof; and
 (d) whether the Railways has made an assessment of the loss caused to railway employees due to privatisation of Railways, if so, the category-wise details thereof and if not, the reasons therefor?

Deploying CORAS battalion in Jharkhand

1392 # **Shri Samir Oraon:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the Ministry of Railways has deployed its special security battalion "Commandos for Railway Security" (CORAS) for security and to speed up the works of rail and railway projects in Jharkhand, if so, the details thereof;
 (b) whether the CORAS team of railways has commenced its work, if so, the details thereof; and
 (c) the State-wise details where CORAS team has been deployed including Jharkhand?

Detailed Project Report (DPR) for South Coast Railway (SCoR) Zone

1393 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that DPR for creation of South Coast Railway (SCoR) has been submitted to the Railway Board by the OSD and ₹ 170 crores have also been allocated in 2020-21 to start work on DPR;
- (b) if so, the status of the work done so far;
- (c) the details of funds allocated in 2021-22 to continue work started last year for creation of new railway zone;
- (d) the amount of money required for Railways to set up SCoR Zone; and
- (e) the details of examination of DPR done by the Railway Board/Ministry so far?

Corona deaths in Railways

1394 # **Shri Vishambhar Prasad Nishad:**

Ch. Sukhram Singh Yadav:

Smt. Chhaya Verma:

Will the Minister of **Railways** be pleased to state:

- (a) the details about the death of railway employees due to Corona disease;
- (b) the number of employees who died while on duty due to Corona disease;
- (c) the details of the help given to the families of such employees;
- (d) whether it is a fact that Railways are indifferent to its employees due to which families of the employees are wandering from door to door to avail the help; and
- (e) the number of deceased employees who had taken Corona vaccine?

Railway projects in Telangana.

1395 **Dr. Banda Prakash:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of new railway projects that were announced for Telangana during the last three years;
- (b) the status of those projects which have not been commissioned and by when these would be commissioned; and
- (c) the number of new trains announced and commissioned during the last three years which originate from Telangana along with the details thereof?

Fund allocation for railway station modernisation

1396 # **Shri Surendra Singh Nagar:**

Will the Minister of **Railways** be pleased to state:

- (a) the zone-wise quantum of funds allocated for modernisation of railway stations located in the country especially in the backward and rural areas, as on date, during the last three years and in the current financial year;
- (b) the amount of funds estimated to be spent for each railway stations separately; and
- (c) the modernisation target fixed for railway stations where the work is in progress?

Private trains

1397 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Government has any proposal to run private trains in near future;
- (b) if so, the reasons and details thereof; and
- (c) the future targets of Government in this regard?

Clone Train Scheme

1398 **Shri Sushil Kumar Gupta:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that the Ministry had planned to have a 'Clone Train Scheme', running a clone train with the train of the same number for providing relief to the waitlisted passengers over heavy passenger traffic routes; and
- (b) if so, the present status of progress in this regard?

Transfer of funds to RSF without budgetary approval

1399 # **Shri Shaktisinh Gohil:**

Will the Minister of **Railways** be pleased to state:

whether it is a fact that Government had transferred an amount of ₹160 crores into Railway Safety Fund (RSF) without budgetary approval of Parliament for the year 2017-18, if so, the persons responsible for this and corrective steps taken/to be taken against them?

Fire incidents in Railways

1400 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Government is aware of the fact that some of the fire incidents in different regional railways involving loss of life and property have taken place due to smoking or carrying inflammable substances in the train;
- (b) if so, whether Government has formulated any guidelines to prevent such accidents; and
- (c) if not, whether Government is planning to consider the issue?

Private hospital facility to railway employees

1401 # **Shri Rajendra Gehlot:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the facility of treatment in private hospitals has been provided to the employees of Railways by Government, if so, the details thereof;
- (b) the details of operational hospitals, sanctioned doctors and specialist doctors posted in Jodhpur Division of North-Western Railways; and
- (c) the details of approved and available beds and special equipments available in these hospitals?

Electrification and doubling of Jodhpur-Ahmedabad railway line

1402 # **Shri Rajendra Gehlot:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of the plan for electrification and doubling of Jodhpur-Ahmedabad railway line via Bhildi line, Merta Road to Pushkar;
- (b) the details of completion date and delay of the approved schemes along with their financial and physical projects; and

(c) whether Government proposes to start any intercity train from Jodhpur to Ahmedabad, if so, by when and if not, the reasons therefor?

Railway development works in Guntur and Prakasam districts

1403 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Railways** be pleased to state:

- (a) the different activities undertaken in different railway stations of Guntur and Prakasam districts for improving passenger amenities and facilities since 2014;
- (b) the cost of each activity undertaken and the month, year of completion;
- (c) the new railway lines completed or initiated from May 2014, their cost and period of completion in these districts;
- (d) the railway lines on which doubling has been completed or initiated from May 2014, their cost and period of completion; and
- (e) the railway lines on which electrification has been completed or initiated from May 2014?

Leasing out railway land parcels

1404 **Shri Sanjay Raut:**

Will the Minister of **Railways** be pleased to state:

- (a) whether any decision has been taken by Government through the Railway Land Development Authority to lease out land parcels in various parts of the country, particularly in the State of Maharashtra;
- (b) if so, the details thereof;
- (c) whether Government has identified various land parcels in Maharashtra for leasing out; and
- (d) if so, the details thereof and whether targets have been fixed for leasing out land parcels to earn more revenue for Railways?

Morappur-Dharmapuri railway line

1405 **Dr. Anbumani Ramadoss:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Government is aware about the present status of Morappur-Dharmapuri railway line project in the State of Tamil Nadu;
- (b) if so, the status thereof;
- (c) whether the Dharmapuri Collectorate of the State of Tamil Nadu has completed the survey, demarcation of land and identification of patta in the railway alignment of the above said project; and
- (d) if so, the comprehensive details thereof?

Referendum in Railways

1406 **Shri Elamaram Kareem:**

Will the Minister of **Railways** be pleased to state:

- (a) when did the referendum for trade unions happen in Railways last time;
- (b) the tenure for this referendum;
- (c) the reasons for such a delay in conducting it; and
- (d) the current status and when Government is planning to conduct it?

Nemom Satellite Terminal in Kerala

1407 **Shri John Brittas:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that the 2008 Railway Budget had proposed the Nemom Satellite Terminal for which the foundation stone was laid in 2019; and
- (b) the status of the project and the details thereof?

Sivok to Rangpo railway line construction works

1408 **Shri Hishey Lachungpa:**

Will the Minister of **Railways** be pleased to state:

- (a) the estimated cost of the ongoing Sivok to Rangpo railway line construction works;
- (b) the expenditure incurred so far on the Sivok railway line construction;
- (c) the progress of the construction work;
- (d) how long it will take to complete the construction of Sivok Rangpo railway line; and
- (e) whether the present construction has broad gauge or metre gauge lines?

New trains in Jharkhand

1409 # **Shri Deepak Prakash:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of new trains introduced by Government during the last four years which would cover the important stations of the State of Jharkhand; and
- (b) whether Government has taken/intends to take a decision on running Rajdhani Express Train everyday?

Railway Coach Factory at Kolar

1410 **Shri K.C. Ramamurthy:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that it is more than one decade since announcement was made for setting up of Rail Coach Factory at Kolar;
- (b) whether it is also a fact that an MoU was signed in 2014 and has been further extended up to 2024; and
- (c) the status of this Rail Coach Factory and reasons for delay in setting up of this factory?

Bargarh to Nuapada railway line

1411 **Shri Prasanna Acharya:**

Will the Minister of **Railways** be pleased to state:

- (a) whether any survey has been made for construction of new railway line from Bargarh to Nuapada via Bijepur and Padampur in Odisha, if so, the details of thereof; and
- (b) if not, whether Government would consider to conduct a survey to examine the feasibility to construct the said railway line?

Privatisation of Railways

1412 **Shri Shamsheer Singh Dullo:**

Shri Akhilesh Prasad Singh:

Will the Minister of **Railways** be pleased to state:

- (a) whether Government proposes to hand over the operation of passenger trains and freight operations to private players;
- (b) if so, the details thereof, of all the trains that are being considered for privatization/private operations;
- (c) the details of strategic disinvestment in undertakings under the Ministry of Railways since 2016, including details of strategic buyers;
- (d) whether Government is considering strategic disinvestment or sale of minority stake in undertakings under the Ministry of Railways; and
- (e) if so, the details thereof?

List of ongoing railway projects in West Bengal

1413 **Smt. Shanta Chhetri:**

Will the Minister of **Railways** be pleased to state:

- (a) the list of ongoing railway projects in West Bengal; and
- (b) the present status of each of these projects and the estimated time for their completion, the details thereof?

Fatalities in train accidents

1414 # **Shri Sushil Kumar Modi:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that the number of fatalities in train accidents in the country during the last two years is zero;
- (b) the year-wise number of death toll in accidents in the last five years;
- (c) the number of train accidents during the last five years;
- (d) whether the number of rail accidents is decreasing continuously;
- (e) the present status of unmanned level crossing in the country; and
- (f) the action being taken by Government from the point of view of passenger safety, the details thereof?

Waiting rooms in railway stations

1415 **Shri Rakesh Sinha:**

Will the Minister of **Railways** be pleased to state:

- (a) how many railway stations in the country have waiting rooms;
- (b) how many do not have waiting rooms and the reason therefor;
- (c) whether Government would construct waiting rooms in those railway stations; and
- (d) whether there are any plans before Government to increase the facilities in waiting rooms and expand it in view of increasing number of passengers?

Fast track electrification projects

1416 **Dr. Anil Agrawal:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the Railways proposes to fast track the electrification projects in the country, in view of the ever rising expenditure on fuel;
- (b) if so, the details thereof including the present status of the ongoing railway electrification projects, State/zone-wise;
- (c) the details of the targets set and achieved for electrification of railway lines in the country;

- (d) the details of the funds allocated and spent thereon for the purpose, zone-wise; and
 (e) the steps taken for completion of the projects in time?

Surplus manpower in Railways

1417 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of the surplus manpower in the Railways, their subsidiaries and undertakings, separately during the years 2019 and 2020;
 (b) whether the Railways have conducted any study for rationalisation of manpower and optimum utilisation thereof for better productivity;
 (c) if so, the details thereof and if not, the reasons therefor; and
 (d) the other steps taken/ being taken by the Railways in this regard?

Anand Nagar-Ghughuli railway line

1418 # **Shri Brijlal:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Anand Nagar-Ghughuli via Maharajanj is an important railway project sanctioned by Pink Book Item No. 07 and the construction of this line of strategic importance would make the trains running between West and North-East not to pass through Gorakhpur, which is a very busy station; and
 (b) by when the work on this project is likely to be started, the details thereof?

Food processing in Meghalaya

1419 **Shri Rakesh Sinha:**

Will the Minister of **Food Processing Industries** be pleased to state:

- (a) how many people are employed in the food processing industries in Meghalaya;
 (b) how many food processing industries have been allowed and subsidised in the State;
 (c) whether Government would establish a food processing industry in some of the villages of Meghalaya where poor tribals are inhabitants and they lack the capital to establish such industries but have both skills, work force and also natural resources; and
 (d) whether Kongthong, a whistling village, is known for honey production and whether Government would promote honey production in Kongthong and its neighbouring villages by establishing a honey processing industry?

Meeting fund requirements through borrowings

1420 **Shri B. Lingaiah Yadav:**

Will the Minister of **Railways** be pleased to state:

- (a) the steps being taken to meet fund requirement through borrowings for financing national projects of Railways along with the repayment liability in the last five years and current year as on date; and
 (b) the future action plan worked out in this regard?

Completion of work by households under MGNREGA

1421 **Dr. L. Hanumanthaiah:**

Shri Shaktisinh Gohil:

Shri Rajmani Patel:

Shri Anand Sharma:

Smt. Phulo Devi Netam:

Shri Partap Singh Bajwa:

Will the Minister of *Rural Development* be pleased to state:

(a) the total number of households who have completed 100 days of work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the months of April-June, 2021, including Karnataka;

(b) the total number of households who completed 100 days of work under MGNREGA for the same period in 2020;

(c) whether there is an increase in households completing 100 days of guaranteed work between 2020 and 2021;

(d) if so, whether Government intends to increase the number of guaranteed days from 100 to 150 in order to meet the higher demand for work; and

(e) if not, the reasons therefor?

Law wages for MGNREGA workers

1422 # **Dr. Kirodi Lal Meena:**

Will the Minister of *Rural Development* be pleased to state:

(a) the reasons for paying starvation level wages of ₹150-250 to the MGNREGA workers inspite of the fact that Central Government has accepted the recommendations of the Seventh Pay Commission, according to which a minimum wage of ₹ 18000 per month has been fixed for a family to lead a dignified life; and

(b) the reasons for non-implementation of the recommendations of Nagesh Singh Committee for revision of MGNREGA wage rates by Government using Consumer Price Index (CPI) for Rural Labourers?

Work opportunity to skilled artisans in addition to wages under MGNREGA

1423 # **Smt. Chhaya Verma:**

Ch. Sukhram Singh Yadav:

Shri Vishambhar Prasad Nishad:

Will the Minister of *Rural Development* be pleased to state:

(a) whether there is any plan to give work opportunity to the skilled artisans like handloom weavers, handicrafts artisans, potters, metal and wood or stone carving and weaving artisans in addition to wages under MGNREGA, in view of shutdown of work during COVID-19 period;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Launch of Garib Kalyan Rozgar Abhiyaan

1424 **Shri Akhilesh Prasad Singh:**

Will the Minister of *Rural Development* be pleased to state:

(a) whether Government launched Garib Kalyan Rozgar Abhiyaan (GKRA) to provide for 23.6 lakh migrant labourers who returned to their homes in the midst of the COVID-19

crisis and lockdown in the country;

(b) if so, the details thereof;

(c) whether under this scheme, ₹18, 000 crore was given to Bihar, if so, the details thereof, if not, the reasons therefor;

(d) whether as per Rural Development Department of Bihar data, ₹7,000 crore is still to be spent and the Abhiyaan will end on October 22; and

(e) if so, the reasons therefor?

Funds released under SPMRM to Telangana

1425 **Shri K.R. Suresh Reddy:**

Will the Minister of **Rural Development** be pleased to state:

(a) how many clusters are identified and the quantum of funds released under Shyama Prasad Mukherjee Rurban Mission (SPMRM) to develop these clusters so far in Telangana; and

(b) the details of new clusters identified, fund allocation and released in Telangana?

Allowance under National Social Assistance Programme

1426 **Dr. Amar Patnaik:**

Will the Minister of **Rural Development** be pleased to state:

(a) the State-wise details of the beneficiaries who benefited from the National Social Assistance Programme (NSAP) from March 2020 till date including the State of Odisha;

(b) the details of the quantum of funds allocated and utilised therein, State-wise, including that in the State of Odisha, from March 2020 to date;

(c) whether Government is aware that ₹ 1000 per person, the present allocation amount under the NSAP scheme, has been called an inadequate amount to support the vulnerable; and

(d) if so, whether Government is considering to increase the allowance under the NSAP, if not, the reasons therefor?

Allocations under IWMP and WDCPMKSY

1427 **Shri Parimal Nathwani:**

Will the Minister of **Rural Development** be pleased to state:

(a) the allocations made under the erstwhile Integrated Watershed Management Programme (IWMP) and Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDCPMKSY) for each year during the last five years, State/UT-wise;

(b) the details of expenditure incurred during the said period, State/UT-wise; and

(c) the details of sharing pattern between the Central and State Governments for the said period?

Sanction and release of funds under MGNREGS

1428 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Rural Development** be pleased to state:

(a) the total quantum of funds sanctioned and released to different States under MGNREGS in the last three years including the current year so far;

(b) whether the Ministry has undertaken any study on how MGNREGS helped improve employment situation to offset COVID-19's negative impact;

(c) if not, whether the Ministry is likely to undertake such an impact assessment study;

- (d) whether the Ministry is aware that a large number of bills in respect of MGNREGS works done in Andhra Pradesh in the year 2018-19 have not been made so far; and
 (e) if so, the details of dues and reasons therefor?

Growing demand for MGNREGA work in West Bengal

1429 **Smt. Shanta Chhetri:**

Will the Minister of ***Rural Development*** be pleased to state:

- (a) whether Government is aware that there is a growing demand for MGNREGA work in West Bengal as more people need to be given work under this scheme as COVID has badly affected the rural economy;
 (b) the steps being taken to increase more work for the rural population: and (c) if so, the details thereof and if not, the reasons therefor?

Health facilities in rural areas

1430 **Shri Tiruchi Siva:**

Will the Minister of ***Rural Development*** be pleased to state:

- (a) whether attempts have been made to improve health access in rural areas of the country, if so, the details thereof; and
 (b) the plan adopted by the Ministry to improve the information dissemination regarding COVID-19 in the rural landscape?

Expenditure for skill training

1431 # **Shri Sanjay Singh:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the total number of persons provided with skill development certification under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) till date since the inception of the scheme;
 (b) out of the total skill certified under the scheme, the number of persons that got jobs, so far;
 (c) the average expenditure per person being made by Government during the process of making one skilled under the scheme and getting the job;
 (d) the average income of persons getting the job, after being skill certified under the scheme; and
 (e) the details thereof, State-wise and gender-wise?

Availability of skill development trainers

1432 **Shri Prashanta Nanda:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the total number of highly skilled trainers available throughout the country along with State-wise details thereof;
 (b) whether there is a shortage in the number of skilled trainers, State-wise;
 (c) if so, whether there is any policy to correct the shortage; and
 (d) if not, the reasons therefor?

Awareness for skill development

1433 # **Shri Surendra Singh Nagar:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government proposes to introduce any communication mechanism to be adopted at various levels to create awareness regarding the need for skill development at local, State, district and village level;
- (b) whether Government is mulling over adopting SSDM (State Skill Development Mission) for conducting advertisement campaign in vernaculars via electronic and print medium;
- (c) whether any steps are being taken at school level for creation of awareness regarding vocational education apprenticeship, etc., if so, the details thereof; and
- (d) whether Government has entered into any partnership with international agencies for vocational training opportunities and if so, the details thereof?

Targets fixed under PMKVY

1434 Shri Parimal Nathwani:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the total number of enrolments made under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in the States, sector, district and State-wise since the launch of the scheme;
- (b) the details of the physical and financial targets fixed under the scheme and achievements made so far;
- (c) whether certain State Governments including Andhra Pradesh, Gujarat and Jharkhand have submitted proposals for the enhanced budget for PMKVY; and
- (d) if so, the details thereof and the status of these proposals?

Exclusive scheme for skill development of girl students

1435 Shri Vivek K. Tankha:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has/proposes to have any exclusive scheme for the skill development of girl students; and
- (b) if so, the details thereof, along with the funds allocated and utilised, State and district-wise?

Exclusive scheme for skill development in tribal areas

1436 Shri Vivek K. Tankha:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has/proposes to have any exclusive scheme for skill development in tribal areas; and
- (b) if so, the details thereof, along with the funds allocated and utilized, State and district-wise?

Fresh skilling, upskilling and reskilling of workers

1437 Dr. Vikas Mahatme:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government plans to provide for fresh skilling, upskilling and/or reskilling of the workers through a targeted scheme, considering COVID-19's impact on labourers in the country;
- (b) if so, details thereof, if not, reasons therefor;
- (c) whether Government plans to inculcate remote training, e-learning technological interventions in skill development;
- (d) if so, details thereof, if not, reasons therefor;

- (e) whether Government plans to introduce new courses relating to computer skills and eCommerce to benefit people who have to utilize such skills to work online, as pandemic has shifted a lot of work online; and
 (f) if so, details thereof, if not, reasons therefor?

Financial assistance for setting up own business under PMKVY

1438 # **Shri Rewati Raman Singh:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of candidates trained under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) implemented till 2016-20;
 (b) the number of trained candidates who were provided any financial assistance by Government to start their own business under the scheme;
 (c) if so, the details thereof and if not, the reasons therefor; and
 (d) the target set for PMKVY 3.0?

Synergy between New Education Policy and Skill Development Programme

1439 **Smt. Roopa Ganguly:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether National Education Policy 2020 envisions vocational training to be provided to the students;
 (b) how the various programmes under Skill India will cater to that component of the policy; and
 (c) the details of plan thereof?

Skill development of youth

1440 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Shri Harnath Singh Yadav:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has prepared any action-plan for making the youth of the country skilled and preparing them in accordance with the demand of the labour market, particularly during the grave situation of COVID-19 and in order to provide job opportunities to them;
 (b) whether Government has conducted any survey in this regard and if so, the details thereof; and
 (c) the number of institutions providing training in skill development functioning in various States, State-wise details thereof?

New Delhi
The 23rd July, 2021
 01 Sarvana, 1943 (Saka)

Desh Deepak Verma,
 Secretary-General.

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